

Form 1 (Punjab)
List of cases e-filed during the month of January, 2024

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail ID	Date of Registration	Date of e-filing
		Amritsar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Chandigarh	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Form 2 (Punjab)							
List of cases in which e-Payment of Court fees was made during the month of January, 2024							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
1	CJM cum ACJ(SD), Faridkot	Faridkot	CS/4/2024	Jasvir Singh Vs Gurbhagat Singh	Ramanjot Kaur	45293	45293
2	CJ(SD), Faridkot	Faridkot	EXE/5/2024	Sukhmander Singh Vs UOI	D.C.Goyal	45293	45293
3	CJM cum ACJ(SD), Faridkot	Faridkot	CS/8/2024	Paramjit Singh Vs Bohar Singh	Harish Gupta	45293	45293
4	ACJ(SD), Faridkot Court No.6	Faridkot	CS/10/2024	Bhag Singh Vs Sashpal Singh	Mangat Arora	45293	45293
5	ACJ(SD), Faridkot Court No.6	Faridkot	CS/14/2024	Sikander Singh Vs Jagroop Singh & Others	Ajit Pal Singh	45293	45293
6	ADJ-II, Faridkot	Faridkot	ARB/1/2024	Lakhwinder Singh Vs UOI & Others	D.C.Goyal	45293	45293
7	ADJ-II, Faridkot	Faridkot	ARB/2/2024	Sukhmander Singh Vs UOI	D.C.Goyal	45293	45293
8	CJM cum ACJ(SD), Faridkot	Faridkot	EXE/6/2024	Gurmeet Singh VS UOI	D.C.Goyal	45294	45294
9	CJ(JD), Faridkot Court No.11	Faridkot	CS/934/2023	State Bank of India Vs M/S Dhillon Battery House and others	R.S.Kakkar	45252	45294
11	D&SJ, Faridkot	Faridkot	CA/5/2024	Devinderpal Kaur Vs Gurmandeep Kaur and others	N.S. Wahniwal	45294	45294
10	ADJ-II, Faridkot	Faridkot	CA/7/2024	Jaskaur Singh Vs Daljeet Singh	N.S. Wahniwal	45294	45294
12	CJ(JD), Faridkot Court No.13	Faridkot	CS/21/2024	Harjit Singh Vs Beant Singh	A.K.Chawla	45295	45295
13	ADJ-II, Faridkot	Faridkot	EXE/1/2024	Rajinder Singh through Manjit Kaur and others Vs Union of India and others	D.C.Goyal	45295	45295
14	ADJ-II, Faridkot	Faridkot	EXE/2/2024	Tarsem Singh Vs Union of India	D.C.Goyal	45295	45295
15	ADJ-II, Faridkot	Faridkot	EXE/3/2024	Jaswant Singh Vs Union of India	D.C.Goyal	45295	45295
16	ACJ(SD), Faridkot Court No.6	Faridkot	CS/33/2024	Gurjiwan Singh Vs Gurpreet Singh Dhillon	Tejinder Joshi	45300	45300
17	ADJ-II, Faridkot	Faridkot	CA/13/2024	Rajinder Singh Vs Basant Singh	K.S.Mittal	45300	45300
18	ACJ(SD), Faridkot Court No.6	Faridkot	CS/37/2024	Mohammad Islam Vs Sunita Rani	R.S.Romana	45301	45301
19	ACJ(SD), Faridkot Court No.6	Faridkot	CS/45/2024	State Bank of India Vs Balraj Singh	S.V.Singh	45302	45302
20	CJ(JD), Faridkot Court No.11	Faridkot	EXE/16/2024	Mannapurram Finance Vs Lavkaran Singh Sandhu	S.V.Singh	45302	45302
21	CJ(SD), Faridkot	Faridkot	CS/48/2024	Baldev Singh Vs M/S Parshotam Kumar and Company and Others	V.K.Monga	45306	45306
22	CJ(JD), Faridkot Court No.11	Faridkot	CS/36/2024	Vijay Kumar Vs Karamjit Kaur	Navdeep Ghai	45300	45307

23	CJ(JD), Faridkot Court No.11	Faridkot	CS/39/2024	Varinder Kumar Vs Manju Verma	Navdeep Ghai	45301	45307
24	CJM cum ACJ(SD), Faridkot	Faridkot	CS/55/2024	Lakhwinder Singh Vs Gurmail Singh and others	Mangat Arora	45309	45309
25	ACJ(SD), Faridkot Court No.6	Faridkot	CS/60/2024	Mukesh Kumar Vs Amritpal Garg and others	Tejinder Joshi	45310	45310
26	CJ(JD), Faridkot Court No.13	Faridkot	CS/63/2024	Mridul Kumar and others Vs Vinod Kumar	K.S.Mittal	45310	45310
27	D&SJ, Faridkot	Faridkot	CA/19/2024	PGPCL Vs M/S Ram Ji Gopal Krishan and Others	N.K.Maheswari	45310	45310
28	CJ(SD), Faridkot	Faridkot	CS/69/2024	State Bank of India Vs Jooly	R.S.Kakkar	45311	45311
29	CJ(JD), Faridkot Court No.13	Faridkot	CS/71/2024	State Bank of India Vs Harjinder Singh	R.S.Kakkar	45311	45311
30	D&SJ, Faridkot	Faridkot	CA/09/2024	Arvinder Singh Vs Kulwant Kaur	K.S.Mittal	45295	45315
31	CJM cum ACJ(SD), Faridkot	Faridkot	EXE/27/2024	Ranjit Singh Vs Union of India and Others	D.C.Goyal	45321	45321
32	ACJ(SD), Faridkot Court No.6	Faridkot	EXE/28/2024	Harbans Singh Vs Union Of India and Others	D.C.Goyal	45321	45321
33	CJ(SD), Faridkot	Faridkot	EXE/29/2024	Dharam Singh Dhillon Vs Union of India	D.C.Goyal	45321	45321
34	ACJ(SD), Faridkot Court No.6	Faridkot	EXE/30/2024	Gurmeet Singh and others Vs Union of India and Others	D.C.Goyal	45321	45321
35	ADJ-II, Faridkot	Faridkot	EXE/20/2024	Damanpreet Singh Sodhi Vs Union Of India	D.C.Goyal	45321	45321
36	ADJ-II, Faridkot	Faridkot	EXE/21/2024	Gurdev Kaur and others Vs Union of India and others	D.C.Goyal	45321	45321
37	ADJ-II, Faridkot	Faridkot	EXE/22/2024	Khushdeep Singh and others Vs Union of India and others	D.C.Goyal	45321	45321
38	ADJ-II, Faridkot	Faridkot	EXE/23/2024	Balwant Singh and others Vs Union of India and Others	D.C.Goyal	45321	45321
39	CJ(JD), Faridkot Court No.11	Faridkot	CS/996/2023	State Bank of India Vs Usha Devi	R.S.Kakkar	45279	45322
40	D&SJ, Faridkot	Faridkot	CA/26/2024	M/S Reliance Infocomm Limited and others Vs Kulwinder Singh	Dildeep Singh	45322	45322
		Fatehegarh Sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil

		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
		Chandigarh	Nil	Nil	Nil	Nil	Nil

Form 3 (Punjab)							
List of cases in which Electronic Service of Process has taken place during the month of January, 2024							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
		Chandigarh	Nil	Nil	Nil	Nil	Nil

Form 4 (Punjab)						
List of total no. of cases randomly allocated during the month of January, 2024						
Sr.No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
		Amritsar	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil
1	ADJ	Chandigarh	Ms. Anshu Shukla, ADJ	31	ARB	2
				31	Civil Suit	1
				31	Ex	1
2	ADJ	Chandigarh	Sh. Jaibir Singh ADJ, Chandigarh.	24	MISC and EXE	2(1-MISC, 1- EXE)
	ADJ	Chandigarh	Sh.Narender, ADJ Chd	3	ARB	3

Form 5 (Punjab)
List of cases in which Case Management Hearing was held during the month of January, 2024

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
1	Ms. Anshu Shukla ADJ	Chd	1503/2019	SETYA BUILDERS VS SURYA EDUCATIONAL AND CHARITABLE TURST	SH. N S RANA	19.11.2019	02.01.2024
2	Ms. Anshu Shukla ADJ	Chd	1500/2019	SETYA BUILDERS VS SURYA EDUCATIONAL AND CHARITABLE TURST	SH. N S RANA	19.11.2020	02.01.2024
3	Ms. Anshu Shukla ADJ	Chd	1502/2019	SETYA BUILDERS VS SURYA EDUCATIONAL AND CHARITABLE TURST	SH. N S RANA	19.11.2021	02.01.2024
4	Ms. Anshu Shukla ADJ	Chd	339/2016	M/S SHREE GANESH SEWA VS THE LUDHIANA DISTT	SH. AJAY MAHAJAN	06.07.2016	02.01.2024
5	Ms. Anshu Shukla ADJ	Chd	135/2022	SPAN FILLING SYSTEM P LTD VS THE PB STATE COOP	SH. G.K. KHANA	28.02.2022	02.01.2024
6	Ms. Anshu Shukla ADJ	Chd	52/2022	THE PUNJAB STATE VS SPAN FILLING	SH. J.R SYAL	17.1.2022	02.01.2024
7	Ms. Anshu Shukla ADJ	Chd	427/2013	EMMSON INTERNATION VS PB STATE	SH	15.9.2010	03.1.2024
8	Ms. Anshu Shukla ADJ	Chd	3/2017	M/S I D STEEL IND VS M/S VIRENDRA STEEL ENT	SH. VANEESH KHANNA	30.05.2017	03.01.2024
9	Ms. Anshu Shukla ADJ	Chd	600/2021	CHANDIGARH IND. AND TOURISM VS SUNRISE HOUSING KEEPING	SH. VIKAS SHARMA	12.08.2021	03.01.2024

Form 5 (Punjab)
List of cases in which Case Management Hearing was held during the month of January, 2024

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
10	Ms. Anshu Shukla ADJ	Chd	683/2021	CHANDIGARH IND. AND TOURISM VS SUNRISE HOUSING KEEPING	SH. VIKAS SHARMA	17.09.2021	03.01.2024
11	Ms. Anshu Shukla ADJ	Chd	635/2022	GURU RAM DASS RICE MILLS VS PB AGRO FOOD GRAINS	SH. MANPREET SINGH DUA	02.09.2022	03.01.2024
12	Ms. Anshu Shukla ADJ	Chd	636/2022	GURU RAM DASS RICE MILLS VS PB AGRO FOOD GRAINS	SH. MANPREET SINGH DUA	02.09.2023	03.01.2024
13	Ms. Anshu Shukla ADJ	Chd	1/2019	NARESH DUBEY VS M/S TANEJA DEV.	SH. KETA CHOPRA	29.3.2019	04.01.2024
14	Ms. Anshu Shukla ADJ	Chd	35/2022	MUNICIPAL CORP VS SUTLEJ	SH. DR. ANAND KUMAR	05.1.2022	04.01.2024
15	Ms. Anshu Shukla ADJ	Chd	412/2013	PB STATE INDL. DEV VS MS. CEPHAM AGENCIES	SH.	23.12.2011	05.01.2024
16	Ms. Anshu Shukla ADJ	Chd	128/2018	M/S EMPIRE AUTOMOBILES VS PRESEDENT AND CHIEF	SH. PS GIRWAR	05.3.2018	05.01.2024
17	Ms. Anshu Shukla ADJ	Chd	451/2019	THE HARYANA STATE VS M/S NATIONAL COLLATERAL MAN	SH P.S RANA	12.04.2019	06.01.2024
18	Ms. Anshu Shukla ADJ	Chd	741/2018	HIND AUTO CLUTCHES VS HMT LTD	SH. DEEPAK ARORA	01.09.2018	08.01.2024
19	Ms. Anshu Shukla ADJ	Chd	742/2018	HIND AUTO CLUTCHES VS HMT LTD	SH. DEEPAK ARORA	01.09.2019	08.01.2024
20	Ms. Anshu Shukla ADJ	Chd	676/2016	POST GRADUATE INST. VS M/S OMAXE LTD	SH. KARAN GARG	12.12.2016	09.01.2024
21	Ms. Anshu Shukla ADJ	Chd	1/2017	MS OMAXE LTD VS POSTGRADUATE	SH. KARAN GARG	23.12.2016	09.01.2024
22	Ms. Anshu Shukla ADJ	Chd	11/2020	SUNRISE IMMIGRATIO CONST VS SUNRISE GLOBAL GATEWAYS	SH. JASNEET KAUR	20.05.2021	10.01.2024
23	Ms. Anshu Shukla ADJ	Chd	596/2021	DIRECTOR GENERAL VS HUNGAMA DIGITAL MEDI	SH. GOVT	28.07.2021	10.01.2024
24	Ms. Anshu Shukla ADJ	Chd	451/2019	THE HARYANA STATE CO-OP VS MS NATIONAL COLLATERAL	SH. PS RANA	12.04.2019	11.01.2024
25	Ms. Anshu Shukla ADJ	Chd	334/2016	M/S TURDY INSD VS PB STATE TRANSMISSION	SH. RADEEP BEDI	01.07.2016	11.01.2024
26	Ms. Anshu Shukla ADJ	Chd	686/2021	BOPARAI MARTIAL SECURITY VS PB STATE CONTAIER	SH. PARDEEP BEDI	21.09.2021	12.01.2024
27	Ms. Anshu Shukla ADJ	Chd	3/2017	M/S I D STEEL IND VS M/S VIRENDRA STEEL ENT	SH. VANEESH KHANNA	30.05.2017	15.01.2024
28	Ms. Anshu Shukla ADJ	Chd	531/2017	M/S SUKHBIR SOLAR ENERGY VS MS SAPTAHVA SOLAR LTD	SH. PARVEZ CHUGH	01.07.2017	15.01.2024
29	Ms. Anshu Shukla ADJ	Chd	317/2019	TIGER COATIG VS SUNNY KHARSE	SH. KUNAL DUTTA	19.03.2019	16.01.2024
30	Ms. Anshu Shukla ADJ	Chd	1046/2018	PRANAT ENGG PRIVATE VS THE THARYANA URBAN DEPV	SH. S K SANDHIR	14.12.2018	17.01.2024
31	Ms. Anshu Shukla ADJ	Chd	325/2020	M/S SINGARENI COLLIERIES CO. LTD VS M/S NAVDEEP TRADERS	SH. RAJESH SOOD	04.03.2020	18.01.2024
32	Ms. Anshu Shukla ADJ	Chd	11/2023	FMC CORPORATION LTD VS NATCO PHARMA LTD	S. PARAS MONEY GOYAL	22.11.2023	19.01.2024
33	Ms. Anshu Shukla ADJ	Chd	690/2021	HARYANA STATE ROADS VS CENTRODORSTORY	SH. PURAN CHAND RANA	28.09.2021	20.01.2024
34	Ms. Anshu Shukla ADJ	Chd	689/2021	HARYANA STATE ROADS VS CENTRODORSTORY	SH. PURAN CHAND RANA	28.09.2021	20.01.2024
35	Ms. Anshu Shukla ADJ	Chd	340/2016	CITI BANK VS HARISH GOYAL	SH. SORABH SHARMA	06.07.2016	22.01.2024
36	Ms. Anshu Shukla ADJ	Chd	419/2023	P.D AGGARWAL INST. VS STATE OF PB	SH. PARVEEN KUMAR	02.02.2023	23.1.2024
37	Ms. Anshu Shukla ADJ	Chd	5/2020	MCT DAIRIE INC. VS PB NATIONAL BANK	S. VARINDER ARORA	30.09.2020	23.1.2024
38	Ms. Anshu Shukla ADJ	Chd	940/2022	ANAND JAIN VS CHD IND & TOURISM	SH. RAJA BHADUR JAIN	15.12.2022	24.01.2024
39	Ms. Anshu Shukla ADJ	Chd	412/2013	PB STATE INDL. DEV CORP VS MS CEPHAM AGENCIES	SH.	23.12.2011	25.01.2024
40	Ms. Anshu Shukla ADJ	Chd	2/2021	DUA ASSOCIATES VS KROXX CULINARY	SH. SEHAJBIR SINGH	26.2.2021	29.1.2024
41	Ms. Anshu Shukla ADJ	Chd	641/2020	A2Z INFRA ENGG VS REGISTRAR COOP	SH. VIKAS SHARMA	01.12.2020	29.1.2024
42	Ms. Anshu Shukla ADJ	Chd	44/2016	PUNJAB URBAN PLANING VS MS BLUE COST HOTEL	SH.	06.07.2015	30.01.2024
43	Ms. Anshu Shukla ADJ	Chd	555/2021	SUZLON ENERGY VS KANDHARI BEVERAGE	SH. VIVEK KATHURIA	02.07.2021	30.01.2024
44	Ms. Anshu Shukla ADJ	Chd	1014/2017	THE PB STATE COOP VS MS. KUNAL RICE MILLS	SH. D P GUPTA	04.12.2017	31.01.2024
45	Ms. Anshu Shukla ADJ	Chd	245/2018	M/S KAARU VS ANANDPUR SAHIB	SH. N S RANA	10.04.2018	31.01.2024

Form 5 (Punjab)							
List of cases in which Case Management Hearing was held during the month of January, 2024							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
46	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/548/2022	SANDHU RICE AND GENERAL MILLS VS THE PUNJAB STATE COOPERATIVE	SH RAVINDER RANA FOR PETITIONER	21.07.2022	03.01.2024
47	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/966/2019	DAMLER FINANCIAL SERVICE LTD VS. DELCRAY CABLES PVT. LTD	SH. VIPUL DHARMANI FOR PETITIONER AND MS. SEEMA MAHENDRU FOR RESPONDENT	31.07.2019	04.01.2024
48	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/731/2022	M/S MANCHANDA AUTO VS. TVS CREDIT SERVICES LTD	SH. ABHISHEK KHULLAR FOR APPLICANTS AND SH. KANWAR CHAUDHARY FOR RESP. NO. 1 AND 2	26.10.2022	05.01.2024
49	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/226/2023	GURU NANAK TOUR AND TRAVELS LTD. V.S STATE OF PUNJAB	SH. PARDEEP KUMAR KAPILA FOR PETITIONER, SH. ARSHDEEP BHULLAR FOR RESPONDENT NO. 2 AND 3	14.03.2023	06.01.2024
50	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	EX/ 522/2022	DALJEET VS. STATE OF PUNJAB	SH. ANUBHAV BANSAL FOR DH	24.08.2022	06.01.2024
51	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	EX/523/2022	DALJEET VS. STATE OF PUNJAB	SH. ANUBHAV BANSAL FOR DH	24.08.2022	06.01.2024
52	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	EXE/28/2024	M/S THREE VEE MARKETING PVT LTD VS CHANDIGARH INTERNATIONAL AIRPORT	SH. R.P.S. BARA FOR DH	06.01.2024	06.01.2024
53	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	EXE/28/2024	M/S THREE VEE MARKETING PVT LTD VS CHANDIGARH INTERNATIONAL AIRPORT	SH. R.P.S. BARA FOR DH	06.01.2024	06.01.2024
54	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/444/2023	ROHAN RAJDEEP TOWLLWAYS VS STATE OF PUNJAB	SH PARVEEN MOUDGIL FOR PETITIONER AND GURPREET KAUR, VARUN KATYAL AND VARUN VERMA ADVOCATE OF RESP.	24.07.2023	09.01.2024
55	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/51/2022	M/S KHALSA RICE MILLS VS. PUNJAB STATE CO-OPERATIVE SUPPLY	SH. NARESH S. RANA FOR OBJECTOR, SH. RAVI INDER SINGH FOR RESP. NO. 1 AND 2	18.01.2022	10.01.2024
56	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	CS/1/2022	FRONTIER AGROTECH PRIVATE LTD VS. M/S JINDAL PESTICIDES	SH. ASHOK PAUL JAGGA FOR PLAINTIFF AND SH. VIKAS SHARMA FOR DEFENDENT NO. 1	08.04.2022	10.01.2024
57	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	CS/04/2020	FRONTIER AGROTECH PVT. LTD VS. KATARIA BEEJ BHANDAR	SH. ASHOK PAUL JAGGA FOR PLAINTIFF AND SH. ASHISH BANSAL FOR DEFENDANT	17.08.2020	11.01.2024
58	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	Arb/475/2018	STATE OF HARYANA VS. BANSAL RICE MILLS	SH. HARISH BANSAL FOR PETITIONER AND SH. B.S. WALIA FOR RESP. NO. 1	21.07.2018	11.01.2024
59	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	Arb/476/2018	STATE OF HARYANA VS. BANSAL RICE MILLS	SH. HARISH BANSAL FOR PETITIONER AND SH. B.S. WALIA FOR RESP. NO. 1	21.07.2018	11.01.2024
60	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	CIVIL SUIT/12/2023	SEALINK IMMIGRATION VS SEALING IMMIGRATION	SH PARDEEP SHARMA FOR PETITIONER	22.12.2023	12.01.2024

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List of cases in which Case Management Hearing was held during the month of January, 2024							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
61	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/703/2023	MLGC-ECC-VIPL VS THE PUNJAB STATE FEDERATION	SH ROHAN MARKAND FOR PETITIONER	30.10.2023	12.01.2024
62	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/704/2023	MLGC-ECC-VIPL VS THE PUNJAB STATE FEDERATION	SH ROHAN MARKAND FOR PETITIONER	30.10.2023	12.01.2024
63	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/413/2022	SAINI TRADING COMPANY VS. THE PUNJAB STATE COOPERATIVE SUPPLY AND MARKETING FEDERATION LTD.	SH. NARESH S. RANA FOR PETITIONER. MS. SHRUTI FOR RESPONDENT NO. 1 & 2.	12.05.2022	15.01.2024
64	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/606/2022	EXECUTIVE ENGINEER VS. M/S DASM CONSTRUCTION CO. PVT. LTD	SH. HARISH RIKHARI FOR PETITIONER AND SH. KARAN VERMA FOR RESP. NO. 1	23.08.2022	17.01.2024
65	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/395/2022	TATA MOTERS LTD VS. PUNJAB BUS METRO SOCIETY	SH. INDERJIT SINGH FOR OBJECTOR AND SH. MANOJ DHIMAN FOR RESPONDENT NO. 1 AND 2	09.05.2022	18.01.2024
66	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	EXE/161/2022	TCI FREIGHT VS. PUNJAB STATE COOPERATIVE MILK PRODUCERS FED.LTD.	SH.MANINDER ARORA FOR DH AND SH. AJAY SOOD FOR JD	23.02.2022	20.01.2024 & 25.01.2024
67	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/56/2022	PUNJAB STATE COOPERATIVE MILK PRODUCERS FED.LTD. VS. TCI FREIGHT	SH. AJAY SOOD FOR PETITIONER AND SH. MANINDER ARORA FOR RESPONDENT	20.01.2022	20.01.2024 & 25.01.2024
68	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/818/2021	RAM SUNDER PRASAD SINGH V.S MUNICIPAL CORPORATION CHANDIGARH	SH. RAJESH SOOD FOR PETITIONER. DR. ANAND KUMAR BISHNOI ADDITIONAL STANDING COUNSEL FOR RESPONDENT NO.1	26.11.2021	22.01.2024
69	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/944/2022	STATE OF PUNJAB VS. JAGDEEP SINGH	SH. GAURAV GUPTA AS WELL AS SH. SUNNY KUMAR GP FOR PETITIONER, SH. DURGA DUTT SHARMA FOR RESPONDENT NO.1	19.12.2022	22.01.2024
70	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/703/2021	M/S BHULLAR CONSTRUCTION VS. UOI	SH. GAURAV SINGH RANA FOR APPLICANT, SH. SATINDER SINGH STANDING GOVT. COUNSEL FOR RESP. NO. 1 AND 2	29.10.2021	23.01.2024
71	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/704/2021	M/S BHULLAR CONSTRUCTION VS. UOI	SH. GAURAV SINGH RANA FOR APPLICANT, SH. SATINDER SINGH STANDING GOVT. COUNSEL FOR RESP. NO. 1 AND 2	29.10.2021	23.01.2024
72	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/145/2023	EXECUTIVE ENGINEER PUNJAB WATER SUPPLY VS. M/S C&C-SE & ANR.	SH. SARTHAK GUPTA FOR PETITIONER	22.02.2023	23.01.2024
73	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/146/2023	EXECUTIVE ENGINEER PUNJAB WATER SUPPLY VS. M/S C&C-SE & ANR.	SH. SARTHAK GUPTA FOR PETITIONER	22.02.2023	23.01.2024
74	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/147/2023	EXECUTIVE ENGINEER PUNJAB WATER SUPPLY VS. M/S C&C-SE & ANR.	SH. SARTHAK GUPTA FOR PETITIONER	22.02.2023	23.01.2024
75	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/148/2023	EXECUTIVE ENGINEER PUNJAB WATER SUPPLY VS. M/S C&C-SE & ANR.	SH. SARTHAK GUPTA FOR PETITIONER	22.02.2023	23.01.2024

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List of cases in which Case Management Hearing was held during the month of January, 2024

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
76	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/507/2022	AYAAN FOODS VS. M/S BURMAN HOSPITALITY	SH. ROHIT SURI FOR OBJECTOR, SH. VIVEK KATHURIA FOR RESP. NO. 1	31.05.2022	23.01.2024
77	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	CS/2/2021	FORTUNE MALL PVT LTD VS ORIENTAL INSURANCE COMPANY	SH VIKAS SAGAR FOR PETITIONER, SH JP NAHAR FOR RESPONDENT	04.08.2021	25.01.2024
78	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	CS/05/2022	BANAL PREFABS VS. M/S VARINDERA CONSTRUCTION LTD	SH. PARAS MONEY GOEL FOR PLAINTIFF, SH. ARSHDEEP SINGH CHEEMA FOR DEFENDANT	23.08.2022	25.01.2024
79	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/474/2023	CHANDIGARH HOUSING VS M/S B.L MEHTA	SH CHARANJIT SHARMA FOR PETITIONER	29.07.2023	25.01.2024
80	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	MISC DJ/67/2024	PUNJAB SMALL INDUSTRIES VS M/S NARULA BUILDWELL PRIVATE	SH AJAY PAL SINGH FOR PETITIONER	29.01.2024	29.01.2024
81	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	CIVIL SUIT/16/2022	ALLENERS MEDICAL SYSTEMS VS. M/S EPICOR SOFTWARE CORP.	SH. SAJEEV TRIKHA FOR PETITIONER, SH. GAGANDEEP SINGH CHEEMA FOR DEFENDANT	20.10.2022	30.01.2024
82	Sh.Narender,ADJ Chd	Chandigarh	EX 232/2015	JAYPEE CAPITAL SERVICE LTD.VS RADHARAMAN	MUNISH DEWAN	18.02.2015	12.01.2024/20.01.2024
83	Sh.Narender,ADJ Chd	Chandigarh	ARB/841/2022	GAMMON ENGINEERS LTD.VS ST.OF PB.	ARUN SHARMA	16.12.2022	05.01.2024
84	Sh.Narender,ADJ Chd	Chandigarh	ARB/817/2022	M/S MAND AGRO INDS.VS THE PB.STATE COOP.	VIPUL JAIN	25.11.2022	06.01.2024
85	Sh.Narender,ADJ Chd	Chandigarh	CS/17/2022	BHARAT ALUMINUM CO.VS ST.OF PB.	DINESH GOEL	26.10.2022	06.01.2024
86	Sh.Narender,ADJ Chd	Chandigarh	ARB/746/2017	PB.SMALL INDS.VS RAJ KUMAR AND CO.	R C SHARMA	07.10.2017	15.01.2024
87	Sh.Narender,ADJ Chd	Chandigarh	CS 12/2022	OHM FOREX SERVICE VS COINSTAR MONEY TFR.	A K MALERI	11.10.2022	09.01.2024
88	Sh.Narender,ADJ Chd	Chandigarh	EX/472/2022	DASM CONST. CO.P.LTD.VS EXECUTIVE ENGINEER	ANKUR GUPTA	22.07.2022	15.01.2024/16.01.2024
89	Sh.Narender,ADJ Chd	Chandigarh	EX/473/2022	DASM CONST. CO.P.LTD.VS EXECUTIVE ENGINEER	ANKUR GUPTA	22.07.2022	15.01.2024/16.01.2024
90	Sh.Narender,ADJ Chd	Chandigarh	EX/474/2022	DASM CONST. CO.P.LTD.VS EXECUTIVE ENGINEER	ANKUR GUPTA	22.07.2022	15.01.2024/16.01.2024
91	Sh.Narender,ADJ Chd	Chandigarh	EX/246/2018	M/S RAJ KISHAN AND CO.VS PB.SMALL INDS.	NIKHIL HANDU	16.02.2018	15.01.2024
92	Sh.Narender,ADJ Chd	Chandigarh	CS/6/2022	BHUSHAN POWER VS M/S SAMRAT FORGINGS	AMIT RAJANWAL	01.09.2022	16.01.2024
93	Sh.Narender,ADJ Chd	Chandigarh	ARB/796/2022	SOHAL RICE MILLS VS PB.STATE WARE HOUSING	MANPREET DUA	19.11.2022	18.01.2024
94	Sh.Narender,ADJ Chd	Chandigarh	ARB/610/2023	SUDARSHAN FACILITIES VS PGIMER	VIKAS SHARMA	03.10.2023	20.01.2024
95	Sh.Narender,ADJ Chd	Chandigarh	EX/298/2023	GATEWAY DISTRI PARKS LTD VS PB.STATE CONT.	VIPUL JOSHI	06.03.2023	22.01.2024
96	Sh.Narender,ADJ Chd	Chandigarh	ARB702/2022	PB STATE CONT.VS GATEWAY DISTRI PARKS	GURNOOR SINGH	06.10.2022	22.01.2024
97	Sh.Narender,ADJ Chd	Chandigarh	CS/15/2022	M/S RAM ADVT.LTD.VS M/S ELEVATIONS	RAMNIK GUPTA	17.10.2022	22.01.2024
98	Sh.Rajeev K.Beri, ADJ Chd	Chandigarh	ARB 209/2019	BRAR RICE MILLS VERSUS THE PSCSCL	SH SUKHVINDER SINGH	06.07.2019	09.01.2024
99	Sh.Rajeev K.Beri, ADJ Chd	Chandigarh	ARB 572/2020	PARVEEB DIWAN VERSUS PAIC	SH. CL DASS	19.11.2020	23.01.2024
100	SH.Rahul Garg ACJM	Chandigarh	194/2021	M/S GUJRAT VS. PB.FIN.	MANDEEP SINGH KHILLAN	03.02.2021	08.02.2024

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List of cases in which Case Management Hearing was held during the month of January, 2024

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
101	SH.Rahul Garg ACJM	Chandigarh	2178/2020	M/S RAJASTHAN VS. PSIDC	MANDEEP SINGH KHILLAN	05.11.2020	19.02.2024
102	SH.Rahul Garg ACJM	Chandigarh	2466/2018	IMPACT FOOD VS. M/S KWALITY	ANIL AGGARWAL	13.08.2018	05.03.2024
103	SH.Rahul Garg ACJM	Chandigarh	2417/2020	HONEY HEALTH VS. M/S GADS	HARMANDEEP SINGH	21.12.2020	24.04.2024
104	SH.Rahul Garg ACJM	Chandigarh	753/2017	M/S RAGAV VS. M/S EAST	AJIT SINGH	05.05.2017	09.02.2024
105	SH.Rahul Garg ACJM	Chandigarh	898/2016	NECTOR VS. NATIONAL VECC	VISHAL KUMAR	18.05.2016	20.02.2024
106	SH.Rahul Garg ACJM	Chandigarh	24/2018	ATULYA VS. SBI	RAJESH KUMAR	08.01.20218	15.02.2024
107	SH.Rahul Garg ACJM	Chandigarh	166/2019	B.S.DISTB. VS. CITY POTRAITS	GURPREET SHARMA	23.10.2019	08.04.2024
108	SH.Rahul Garg ACJM	Chandigarh	1169/2016	KWALS VS. INT.COMM.	DEEPAN SHARMA	13.07.2016	15.02.2024
109	SH.Rahul Garg ACJM	Chandigarh	2229/2015	M/S LIFE VS. TREATWELL	SUNEET SHARMA	05.12.2015	06.02.2024
110	SH.Rahul Garg ACJM	Chandigarh	1172/2020	BHUSHAN POWER VS. KRITI STEEL	SAURABH GULIA	02.09.2020	16.04.2024
111	SH.Rahul Garg ACJM	Chandigarh	1173/2020	BHUSHAN POWER VS. KRITI STEEL	SAURABH GULIA	02.09.2020	16.04.2024
112	SH.Rahul Garg ACJM	Chandigarh	1896/2014	BAJAJ ELEC. VS. AREN ENTP.	RAJA BAHADUR SINGH	19.08.2014	06.02.2024
113	SH.Rahul Garg ACJM	Chandigarh	425/2017	APEX METAL VS. MALWA	GURDIT SINGH	16.03.2017	08.02.2024
114	SH.Rahul Garg ACJM	Chandigarh	195/2021	GUJRAT VS. PB. FINANCIAL	MANDEEP SINGH KHILLAN	03.02.2021	08.02.2024
115	SH.Rahul Garg ACJM	Chandigarh	1531/2017	SIKKA INDIA VS. SAI CREATIONS	RAKESH SHARMA	29.09.2017	07.02.2024
116	SH.Rahul Garg ACJM	Chandigarh	803/2018	A.K.ADV.T. VS. AMAR UJALA	HARI OM CHOUDHARY	03.05.2018	19.02.2024
117	SH.Rahul Garg ACJM	Chandigarh	51/2017	BAJAJ ELEC VS. SELZ	RAJA BAHADUR SINGH	09.01.2017	08.02.2024
118	SH.Rahul Garg ACJM	Chandigarh	1703/2017	NEW DADILA VS. SINGA BUILDER	ARIF QURESHI	26.10.2017	05.02.2024

Form 6 (Punjab)
Contested Commercial cases disposed during the month of January, 2024

Sr.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
		Amritsar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	Ms. Anshu Shukla ADJ	Chd	600/2021	CHANDIGARH INDUSTRIAL AND TOURISM VS SUNRISE HOUSKEEPING	SH. RAGHUJIT SINGH MADAAN	13.08.2021	-	08.01.2024	875	DISMISSED			34
2	Ms. Anshu Shukla ADJ	Chd	683/2021	CHANDIGARH INDUSTRIAL AND TOURISM VS SUNRISE HOUSKEEPING	SH. RAGHUJIT SINGH MADAAN	20.09.2021	-	08.01.2024	868	DISMISSED			34
3	Sh.Narender,ADJ Chd	Chd	ARB/635/2017	EMAAR MGF LAND LTD.VS RAMESH KHANEJA	ANJALI MOUDGILL	04.08.2017		11.1.24		CONTEST			
4	Sh.Narender,ADJ Chd	Chd	ARB/821/2019	RAMESH KHANEJA VS.EMAAR MGF LAND	ANJALI MOUDGILL	17.07.2019		11.1.24		CONTEST			